

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

29. I.A. 1143/2021
I.A 1169/2021
IN
C.P. (IB) 3918(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Pooran Singh Vijay Singh Rathod

V/s

JK Coil Coatings Private Limited

SECTION 60 (5) and SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter is adjourned to 30.07.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)